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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH AT HYDERABAD

O.A.NO. 880/97.

Date of Order: 11-8-97.

Between:

1. R.Yadagiri.
2. Sk.Habeebulah.
3. M.Nadan.
4. Gulam Ahmed.
5. A.Pochaiyah.
6. B.Triveni.
7. Ch.Laxmaiah.

Applicants.

and

1. Union of India, rep. by Secretary,
Ministry of Defence, Army HQs,
DHQ PO, New Delhi-11.
2. Director General of Medical Services,
Adjucant General's Branch,
Army HQrsm DHQ PO, New Delhi.
3. The Commanding Officer,
Military Hospital, Golcondas, Hyderabad.

Respondents.

For the Applicants: Mr. K.Sudhakar Reddy, Advocate.

For the Respondents: Mr. N.R.Devraj, Sr.CGSC.

CORAM:

THE HON'BLE MR.H.RAJENDRA PRASAD : MEMBER(ADMN)

THE HON'BLE MR.B.S.JAI PARAMESWAR : MEMBER(JUDL)

The Tribunal madethe following Order:-

Heard Mr.Sudhakar Reddy for the applicant who prayed in this OA to direct the respondents to pay patient care allowance to them with effect from 1.4.87, based on judgment in O.A.150/94 and 151/94. It is submitted by Mr.Sudhakar Reddy, and admitted by Mr.Satyanarayana (in lieu of Sr.Standing Counsel) that the applicants have duly submitted a representation in this regard which is receiving careful and sympathetic consideration. It is further submitted by Mr.Sudhakar Reddy that he expects the representations to be disposed of by favourable order, and Mr.Satyanarayana admits the same. In view of these submissions the O.A. is disposed of without any directions.

AmR
11-8-97
Deputy Registrar(J)

O.A. 880/97

To

1. The Secretary, Ministry of Defence,
Army HQrs, Union of India, New Delhi-11.
2. The Director General of Medical Services,
Adjucant General's Branch,
Army HQrs, DHQ PO, New Delhi.
3. The Commanding Officer, Military Hospital,
Golconda, Hyderabad.
4. One copy to Mr.K.Sudhakar Reddy, Advocate, CAT.Hyd.
5. One copy to Mr. N.R.Devraj, Sr.CGSC. CAT.Hyd.
6. One spare copy.

pvm

off 13/3/97

T COURT

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APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR. JUSTICE

VICE-CHAIRMAN

and

THE HON'BLE MR. H. RAJENDRA PRASAD : M(A)

The Hon'ble Mr. B. S. Jagannathwar : M(C)

Dated: 11 - 8 - 1997

ORDER/JUDGMENT

M.A./R.A./C.A.No.

C.A.No.

in
880/97

T.A.No.

(w.p.)

Admitted and Interim directions
Issued.

Allowed

Disposed of with directions.

Dismissed.

Dismissed as withdrawn

Dismissed for default.

Ordered/Rejected.

No order as to costs.

pvm

No. 2747
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Central Administrative Tribunal
HYDERABAD BENCH
18 AUG 1997
HYDERABAD BENCH